

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 377/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES:

Gammon India Ltd.

V/s.

Neelkanth Mansions and Infrastructure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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|--|--------------------------|--|--------------------|
| 1. | Mr. Ganvar Joshi | Sr. Advocate | } <u>Shen</u> " |
| 2. | Mr. Ashish Kamat | Advocate | |
| 3. | Mr. Rashnikant | Advocate | |
| 4. | Mr. Murtuza Federal | Advocate | |
| 5. | Mr. Vishesh Malviya | Advocate | |
| to @ i/b. M/s. Federal & Rashnikant Advocates for Operational Debtor | | | |
| 6. | Counsel Mr Shyam Kapadia | | |
| 7. | Durgaprasad Poojari | Advocate i/b PPSLegal for Petitioner | <u>Durgaprasad</u> |

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ORDER

TCP No.377/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 8.11.2017.

Sd/-
V. NALLASENAPATHY
Member(Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)